



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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RBI/2020-2021/11

DoR (NBFC) (PD) CC. No.114/03.10.001/2020-21

July 06, 2020

All Non-Banking Financial Companies (NBFCs)

Madam/ Dear Sir,

Extension of timeline for finalization of audited accounts

Please refer to para 18(2) of the [Master Direction on Systemically Important Non-Deposit taking Company and Deposit taking Company \(Reserve Bank\) Directions, 2016](#) and [Non-Systemically Important Non-Deposit taking Company \(Reserve Bank\) Directions, 2016](#), as per which every applicable NBFC shall finalise its balance sheet within a period of 3 months from the date to which it pertains.

2. In view of the on-going situation and taking in to account the feedback received from various stakeholders, it has been decided that every applicable NBFC shall finalise its balance sheet within a period of 3 months from the date to which it pertains or any date as notified by SEBI for submission of financial results by listed entities.

Yours faithfully,

(Manoranjan Mishra)
Chief General Manager

विनियमन विभाग (नैर-बैंकिंग वित्तीय कंपनियों), केंद्रीय कार्यालय, 2री मंज़िल, मुख्य कार्यालय भवन, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई-400 001
टेलीफोन:+91-22-22709038, ईमेल:helpdnbr@rbi.org.in

Department of Regulation (Non-Banking Financial Companies), Central Office, 2nd Floor, Main Office Building, Shahid Bhagat Singh Marg, Fort, Mumbai – 400 001
Tel No:+91-22-22709038, Email :helpdnbr@rbi.org.in

हिंदी आसान है इसका प्रयोग बढ़ाइए